

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 39008/2018

(Arising out of impugned final judgment and order dated 17-04-2018
in CEA No. 4/2018 passed by the High Court Of M.p At Indore)

S S SANSTHAN

Petitioner(s)

VERSUS

COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE INDORE & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.157621/2018-CONDONATION OF DELAY
IN FILING)

WITH

Diary No(s). 39004/2018 (IV-A)

(FOR ADMISSION and I.R. and IA No.164535/2018-CONDONATION OF DELAY
IN FILING)

Date : 26-11-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Jitin Singhal, Adv.
Ms. Surabhi Sinha, Adv.
Mr. Birendra Kumar Srivastava, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Tag with Civil Appeal No. 5003 of 2018.

(SHASHI SAREEN)
AR CUM PS

(KAILASH CHANDER)
ASSISTANT REGISTRAR